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C.A.T. Bench, JAIPUR

Date of Order	Orders
24-10-1996	Mr. Shiv Kumar, counsel for the applicant This is a transfer matter. However, the learned counsel for the applicant seeks a last opportunity to argue about the admission of the O.A. This O.A. be listed for admission on 28.10.1996. (Ratan Prakash) MCTJ
20/11/96	Mr. Shiv Kumar, counsel for the applicant. Perad. The learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA as there has been certain subsequent developments after the presentation of this OA. Permission to withdraw this OA is granted. The applicant may file a fresh OA subject to just exceptions. The OA is dismissed as having been withdrawn. minul (S.C. Vaini) Hon. Member (Gopal Kishore) Vice Chairman (C)